

ORISSA HIGH COURT

FILING REPORT AS ON :15/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	MATA/0000027/2020	DHANANJAY NATH VS DEBASMITA BISWAL @ NATH	SAMIR KUMAR MISHRA VS	// ()
2	MATA/0000028/2020	ARUN KU.SAHU VS MADHUMITA PUTHAL	SAMIR KUMAR MISHRA VS	// ()

ORISSA HIGH COURT

MISC CASES FILED on :15/02/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	149/2020 FAO/87/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI
2	150/2020 FAO/86/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI
3	151/2020 FAO/71/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI
4	152/2020 FAO/89/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI
5	153/2020 FAO/88/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI
6	154/2020 FAO/922/2019	NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
7	306/2020 CRLMC/490/2020	BISWARANJAN MOHANTY-MP	RAJ KISHORE SWAIN
8	307/2020 CRLMC/519/2020	KABU@GOBINDA DALABEHERA-MP	AMITAV TRIPATHY
9	2659/2020 WP(C)/10710/2018	CAPT.GOURI PRASAD BISWAL-MP	M/S.MANOJ KU.KHUNTIA
10	2660/2020 WP(C)/16333/2019	PILADAU BANJARE-MP	